

plete nonsense. We are not a nation of beggars so that we do research on any subject just because we are given money. It is outrageous. We are not going on begging for research projects. If at all it has ever happened, it will not happen at least as long as I am the Minister of Health. No project will be allowed unless I am convinced that it is in our national interest. This gentleman is not the Director of Health Services now. It may be his personal view. But to say that we are not interested in the results of the research because it is being paid for is an outrage and I strongly repudiate that.

Unfortunately, every time the debate comes up on the Demands for Grants, I am guillotined. I would like nothing better than to have more time, to get advantage of the views of the hon. Members and, if at any time, time can be found for a debate on any aspect, I will not only not oppose it but I will welcome it and support it.

13.37 hrs.

COMMITTEE OF PRIVILEGES
TENTH REPORT

DR. HENRY AUSTIN (Ernakulam): I beg to present the Tenth Report of the Committee of Privileges.

13.37½ hrs.

UNIVERSITY OF HYDERABAD BILL.

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): Sir, I beg to move for leave to introduce a Bill to establish and incorporate a teaching University in the State of Andhra Pradesh and to provide for matters connected therewith or incidental thereto.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to establish and incorporate a teaching University in the State of Andhra Pradesh and to pro-

vide for matters connected therewith or incidental thereto"

The motion was adopted.

PROF. S. NURUL HASAN, I introduce the Bill.

13.38. hrs.

MATTERS UNDER RULE 377

(1) REPORTED ATROCITIES ON HARIJANS IN A VILLAGE IN MADHYA PRADESH

SHRI K. S. CHAVDA (Patan): Sir, I am thankful to you for permitting me to raise this very important and urgent matter under rule 377.

I am raising a shameful, barbaric and inhuman incident of repression on harijans at Bhadoli ka Pura, Ambah District, Madhya Pradesh. The General Secretary of the Bharatiya Harijan Adivasi Yuvak Sangh, Madhya Pradesh, has circulated a printed letter where he gives all the details. On 12th June 1974 some Thakurs and other caste Hindus in a gathering decided to crush these harijans completely. On 13th July 1974 the matter was reported to the police. The Dy. S. P., Ambah and S. O. along with four constables rush to the said village. Instead of controlling the notorious mob and protecting the harijans, they joined hands with Thakurs and allowed them free hand to loot the whole village. Within no time the belongings including ornaments and cash of villagers were snatched away and other properties were destroyed ruthlessly. The entire village was set on fire in the presence of police force. The widow of Kalyan Singh, Smt. Bithla Bai, running away with her belongings, was caught and thrown into the fire. She was burnt alive.

The entire village has been burnt into ashes and the Harijan inhabitants of the said village are still left without shelter and protection. It has been brought to notice that such harijans of nearby villages who render some help to the affected hari-